

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 2)

Date : 28th March, 2017
Time : 10.30 A.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR ADMISSION			
1.	Original Application No. 182/2017	Ashwini Yadav (Journalist) Vs. Union of India & Ors.	Mr. Prashant Shukla, Adv. for Applicant
2.	Original Application No. 184/2017 (M.A. No. 319/2017)	Haryali Welfare Society & Ors. Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 638/2016 (M.A. No. 142/2017)	Poonam Gehlot Vs. State of Himachal Pradesh & Ors.	Mr. Abhimanyu Rathor, Adv. for Applicant Mr. D. K. Thakur, AAG for State of HP Mr. Anil Kumar Chandel, Adv.
4.	M.A. No. 260/2017 IN Original Application No. 123/2014	Himmat Singh Shekhawat Vs. State of Rajasthan & Ors.	Ms. Divya Prakash Pandey, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for Applicant for State of Tamil Nadu Mr. Ritesh Khatri, Adv. for R-12 to 16 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan
FOR HEARING			
5.	Original Application No. 581/2016	Mustak M. Kadri Vs. State of Gujrat & Ors.	Mr. A. Venkatesh & Mr. Sudipto Sircar, Adv. for Applicant Mr. Malik Nanavati, Adv. for State of Guj. Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Satyam Y Chhaya, Adv. for R-4 & 6 Mr. Parth H. Bhatt, Adv. for R-5 Mr. A. K. Prasad, Adv.
6.	Original Application No. 04/2013 (M.A No. 787/2014)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Narender Hooda, Sr. Adv. for R-1-3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6 Mr. Tarun Gupta, Adv. for R-7 Mr. Raghu Vasishty, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Sharat Kapoor, Adv. Mr. Anil Grover, AAG with Mr. Rahul

			Khurana, Adv. for State of Haryana Mr. Harshyardhan Singh Radhore, Adv. Mr. Pranavakshar Kapur, Adv. Mr. Pradeep Misra, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv.
7.	M.A No. 737/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG for R - 1 Mr. Narender Hooda, Sr. Adv. for R – 2 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
8.	M.A No. 568/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Subin Sood, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG for R - 1 Mr. Narender Hooda, Sr. Adv. for R – 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with
9.	M.A No. 186/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Amol Chitale, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG for R - 1 Mr. Narender Hooda, Sr. Adv. for R – 3 Mr. Anand Shrivastava, Adv. for R – 4 Mr. V. Prakash, Ssr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
10.	Original Application No. 28/2015 (M.A No. 61/2015)	Haryali Welfare Society Vs Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Anil Grover, AAG for R – 2 to 6 & 8
11.	M.A No. 74/2014 & M.A No. 75/2014 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Sharat Kapoor, Adv. in M.A Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Aagney Sail, Adv. for Applicant Mr. Narender Hooda, Sr. Adv. for R-1 to 3 Mr. Anand Shrivastava, Adv. for R – 4 Ms. Jasmine Damkewala, Adv.
12.	Original Application No. 570/2016 (Earlier O.A.No.288/2016)	M/s Anjli Infra Housing LLP Vs. Union of India & Ors.	Mr. R. Chandrachud, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for TNPCB Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for SEIAA, TN Ms. Deep Shikha Bharati, Adv. Ms. Divya Prakash Pandey, Adv. for MoEF Mr. B. V. Niren, Adv. for CGWA
13.	Original Application No. 576/2016 (M.A. No. 1444/2016)	M/s. Ankur Khusal Construction LLP Vs. Union of India & Ors.	Mr. R. Chandrachud, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. R. Rakesh Sharma, Adv. for TNPCB Mr. Rajkumar, Adv. for CPCB Ms. Deep Shikha Bharati, Adv. Mr. Joydeep Mazumdar, Adv. for State of WB
14.	Original Application No. 579/2016	M/s. Anjli Infra Housing LLP	Mr. Amit S. Chadha, Sr. Adv. with Mr. R. Chandrachud, Adv. for Applicant

	(M.A. No. 1443/2016)	Vs. Union of India & Ors.	Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Mr. Rajkumar, Adv. for CPCB Ms. Deep Shikha Bharati, Adv. Ms. Divya Prakash Pandey, Adv. for MoEF
15.	Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta Vs. Union of India & Ors.	Mr. M.C. Mehta, Adv. in person Ms. P.B. Singh, Adv. for R – 1 Mr. Rahul Verma, AAG with Dr. Bharti Reddy, Adv. for R-2 Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Mr. Abhishek Yadav, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Raj Panjwani, Sr. Adv. Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv. for AIDA UPSMA Mr. Sanjeev Ralli, Adv. for GNCTD/DPCC Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Devashish Bharuka, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Raman Yadav, Adv. for UP Jal Nigam Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A. K. Prasad, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajiv Nanda, Adv. Mr. Vibhav Misra, Adv. Ms. Shagun, Adv. for WBPCB Ms. Priyanka Sinha Adv. for Jharkhand Mr. Rudreshwar Singh, Adv. for BSPCB Ms. Alpana Poddar, Adv. for CPCB Mr. U. K. Uniyal, AG for Uttarakhand Mr. Asheesh Jain, Mr. Ritwick Dutta & Mr. Rahul Chaudhary, Adv. Mr. Suraj Prakash Singh, Adv. for UPSMA Mr. Atul Batra, Adv. Ms. Neelam Rathore, Adv. Mr. Ajay Kumar Mishra, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. Mr. Motish K. Singh, Adv. Mr. M. Z. Choudhary, Adv. Ms. Asha Nayyar Basu, Adv. Mr. S. Wasim A. Qadri, Adv. Mr.Amit Anand Tiwari, Adv. for State of UK Mr. Rashid Saeed, Adv. for CETP
16.	Original Application No. 501/2014 (M.A No. 404/2015)	Anil Kumar Singhal Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Abhishek Paruthi, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2,6,7,10&11 Mr. Pradeep Mishra, Adv. for R-3, 4 & 8 Ms. Sushma Singh, Adv. for R – 5 Mr. Rahul Verma, AAG for R – 12, 13&22 Mr. I. K. Kapila, Mr. Anil Kumar & Mr. Sarvesh Kumar, Adv. for R-15 & 16 Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv. for UP Mr. B. V. Niren, Adv. for CGWA

			Mr. Amit Anand Tiwari, Adv.
17.	Original Application No. 146/2015	Society for Protection of Environment & Biodiversity & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R-2 Mr. Abhishek Ydav, Adv. for R – 3 Mr. Sudhir Kulshreshtha, Adv. for R-5 Mr. Raunak Parekh, Adv. for R-6 & 7 Mr. Mukesh Verma, Adv. for R-8 Mr. Ravindra Kumar, Adv. for R-10 & 11 Mr. A. K. Prasad, Adv. for MoWR Mr. B. V. Niren, Adv. for CGWA Mr. Rajesh, Adv. for UPSIDC Mr. Ajay Kumar Mishra, Sr. Adv.
18.	Appeal No. 63/2015	Confederation of Delhi Industries & CEPT Societies (An Organization of CETP Societies) Vs D.P.C.C. & Ors.	Mr.S.K. Bhattacharya and Mr.N.B. Paonam, Adv. for Applicant Mr. Narender Pal Singh, Adv. for R-1 Mr. Raj Kumar, Adv. for R-3 Mr. D. Rajeshwar Rao, Adv. for R-4 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Moni Cinmoy, Adv. for DSIIDC
19.	Original Application No. 127/2017	J. K. Srivastava Vs. Central Pollution Control Board & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant
20.	Original Application No. 133/2017 (W.P. (C) No. 200/2013)	Swami Gyan Swarop Sanand Vs. Ministry of Home Affairs & Ors.	Mr. M.C. Mehta, Adv. for Applicant
21.	Original Application No. 21/2014 (ONLY NOTICES)	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Puja Kalra, Adv. for NMCD & SMCD Mr. Balendu Shekhar, Adv. for EDMC
22.	Original Application No. 21/2014 (M.A. No. 156/2016 M.A. No. 172/2016, M.A. No. 949/2016, M.A. No. 567/2016 M.A. No. 1220/2016, M.A. No. 13/2017, M.A. No. 22/2017, M.A. No. 47/2017, M.A. No. 52/2017, M.A. No. 71/2017, M.A. No. 27/2017, M.A. No. 63/2017, M.A. No. 82/2017, M.A. No. 104/2017, M.A. No. 106/2017, M.A. No. 108/2017, M.A. No. 109/2017, M.A. No. 120/2017, M.A. No. 136/2017, M.A. No. 137/2017, M.A. No. 145/2017, M.A. No. 147/2017, M.A. No. 160/2017, M.A. No. 177/2017, M.A. No. 180/2017, M.A. No. 185/2017, MA. No. 218/2017, MA. No. 219/2017, MA. No. 220/2017, MA. No. 237/2017,	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R-2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for South & North MCD Mr. Abhishek Yadav, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for Haryana Mr. A.K. Prasad, Adv. for R-6 & 7 Mr. B.V. Niren, Adv. Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Nishant Gautam, Adv. Ms. Pinky Anand, ASG & Mr. Rajesh Ranjan Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Edward Belho, AAG for Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL

	MA. No. 238/2017, MA. No. 244/2017, MA. No. 246/2017, MA. No. 264/2017, MA. No. 265/2017, MA. No. 276/2017, MA. No. 287/2017, MA. No. 288/2017, MA. No. 294/2017, MA. No. 350/2017 & MA. No. 352/2017)		Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Vinakshi Kadan, Adv. for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of UK Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan Mr. Sanjeev Ralli, Adv. for Chandni Chowk Mr. V. K. Mishra, Adv. Mr. Tariq Adeeb, Adv. Mrs. Neelam Madan Mr. Diljeet Titus, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Sarfaraz Khan, Adv. Mr. Ruchin Batra, Adv. Mrs. Rani Chhabra, Adv. Mr. Piyush Joshi & Mr. Trideep Pais, Adv. Mr. Pushkar Sood, Adv. Ms. Cauveri Birbal, Adv. Mrs. Rani Chhabra, Adv. Mr. Sandeep Narain, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Mareesh Pravir Sahay, Adv. Mr. Roshan Lal Goel, Adv. Mr. Pritpal Singh Nijjar, Adv. Mr. Manish Verma, Adv. Mr. Anup Verma, Adv. Mr. Sumesh Dhawan, Adv. Mr. Ashish Rana, Adv. Mr. Gaurav Dubey, Adv. Mr. Kshitij Mudgal, Adv. Mr. Sarad K. Sunny, Adv. Mr. Amitesh Kumar, Adv. Sharma & Associates Kohli & Sobti Mr. D. K. Kapoor, AR Mr. Atul Kumar, Adv. Mr. Rahul Khurana, Adv. Mr. Anchit Sharma, Adv. Mr. Arjun Syal & Nikita Pandey, Adv. Mr. Samar Bansal, Adv. Mr. Sunil Kumar Jain, Adv. Mr. Prateek Gupta, Adv. Mr. Arjun S., Adv. for Applicant in M.A. No. 287/2017 & 288/2017 Ms. Yogmaya Agnihotri, Adv. for C.E.C.B. Mr. Harvinder Sekhon in person Mr. Sameer Kulshreshtha, Adv. Mr. Hasan Khurshid, Adv. P & A Law Offices for Applicant Mr. Shivshankar Panicker, Adv.
23.	Original Application No. 95/2014 (M.A. No. 1156/2016)	Sanjay Kulshrestha Vs. Union of Indai & Ors.	Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Joydeep Mazumdar, Adv. for R-9 Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Abhishek Yadav, Adv. for State of UP Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Soumya Jit Pani, Adv. for Odisha Mr. Jayesh Gaurva, Adv. for JSPCB Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Edward Belho, AAG for Nagaland Mr. Enatoli Sema, Adv. for Nagaland PCB Mr. Devraj, Adv. for State of Karnataka

			Mr. Dinesh Kumar Garg, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Sarthak Chaturvedy, Adv. Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG for HP Mr. Anil Shrivastav, Adv. for AP Mr. Rudreshwar Singh, Adv. for Bihar Mr. Manoj Mittal & Mr. Tanay Ayde, Advs. Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.
24.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Rani, Advs. Mr. Vishwedra Verma, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Abhishek Yadav, Adv. for State of UP Mr. D. Rajeshwar Rao, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG for State of Haryana Ms. Alpana Poddar, Adv. for CPCB Ms. Soumya Jit Pani, Adv. for Odisha Mr. Joydeep Mazumdar, Adv. for WB Mr. Devraj Ashok, Adv. for Karnataka Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.
25.	Original Application No. 609/2016	Diya Kapur & Ors. Vs. Union of India & Ors.	Law Chambers of Kapur & Trehan for Applicant
26.	Original Application No. 179/2016	Mahendra Pandey Vs. Govt. of NCT of Delhi & Ors.	Mr. Abhijeet Sinha & Mr. Piyush Nag, Advs. Mr. Tarunvir Singh Khehar, Adv. for R-1 & 4 Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukesh Verma, Adv. for R-3 Mr. Raj Kumar, Adv.
CASES OF COURT NO. 2			
FOR ADMISSION			
27.	Original Application No. 178/2017	Smt. Madhu Garg & Ors. Vs. Central Pollution Control Board & Ors.	Mr. Prithu Garg, Adv. for Applicant
28.	Original Application No. 183/2017	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person
FOR COMPLETION OF PLEADINGS			
29.	Execution Application No. 35/2016 IN Original Application No. 349/2016	Prof. Radhey Mohan Misra Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 & 5 Mr. Sanjay Kumar Visen, Adv. for R-2 Mr. Neeraj Bhardwaj, Adv. for R-3 Mr. Maheen Pradhan, Adv. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB
30.	Original Application No. 551/2016	Dr. Ashwini Agarwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3 & 6 Mr. Rajat Sanjeet Purohit, Adv. for R-4 & 7 Mr. Praveen Choudhary, JLO for RIICO
31.	Original Application No. 612/2016 (M.A. No. 1165/2016)	Dharminder Singh Vs. State of Punjab & Ors.	Mr. Shashank Singh, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-4 & 6 Mr. Tarunvir Singh Khehar, Adv.
FOR HEARING			
32.	Execution Application	Kaushambi Apartment Residents	Mr. Vinay Kumar Mittal, Applicant in

	No. 27/2016 (M.A. No. 114/2017) IN O.A. No. 03/2016	Welfare Association (KARWA) Vs. Municipal Commissioner Ghaziabad Nagar Nigam	person Ms. Priyanka Swami, Adv. for GNN Mr. Raman Yadav, Adv. for GDA
33.	Original Application No. 256/2016 (M.A. No. 94/2017)	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6 Ms. Sakshi Popli, Adv. for R-5 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8
34.	Original Application No. 261/2016	Citizen Welfare Society Vs. State of Uttar Pradesh & Ors.	Mr. Azhar Alam & Mr. Prahlad Bhatt, Advs. for Applicant Mr. Raman Yadav, Adv. for R-1 & 2 Mr. S.K. Bhattacharya, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-6 Ms. Nida Khan, Adv. for State of UP Mr. Krishna Kumar Singh, Adv.
35.	Original Application No. 435/2016 (M.A. No. 293/2017)	N. S. Yadav & Ors. Vs. Commissioner, North MCD & Ors.	Mr. Alakh Alok Srivastava, Adv. for Applicants Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Jindal, Adv. Ms. Puja Kalra, Adv. for North MCD
36.	Original Application No. 376/2015 (M.A. No. 896/2015 & M.A. No. 897/2015)	Shailesh Singh Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Jagriti Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7 Mr. A. Kumar Prasad, Adv.
37.	Original Application No. 407/2015	Shailesh Singh Vs. The Suryaa Hotel, New Delhi & Ors.	Mr. Sudeep Day, Adv. & Mr. Shailesh Singh Mr. Ravi Kant Chaddha, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Ninad Laud, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-7 Mr. Raj Kumar, Adv. for R-8 Dr. Abhishek Atrey, Advs. for MoEF Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD
38.	Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016 & M.A. No. 230/2017)	RELA & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-5 Mr. B. V. Niren, Advs. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF
39.	Original Application No. 567/2015 (M.A. No. 1342/2015)	T. D. Chandola Vs.	Mr. M. C. Mehta, Mr. Rahul Shukla & Ms. Katyayni, Advs. for Applicant

		A. P. Mines & Minerals & Ors.	Mr. C. Hari Shankar, Sr. Adv. with Mr. Ashly Cherian, Adv. for R-1 Mr. A. K. Prasad, Adv. Ms. D. Bharathi Reddy, Adv. for R-2 Mr. Rahul Kaushik, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 & 7 Ms. S. Sunil, Adv.
40.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms. Anu Tyagi, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka
41.	Original Application No.111/2014 (M.A.No.322/2014)	Environics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Ms. Alpana Poddar & Mr. Raj Kumar, Adv. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Alok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Shiv Mangal Sharma, AAG
42.	Original Application No.113/2014	Amar Singh Vs. Union of India & O	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9

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